

Regarding situation arising out of the decision to delink Brahmos Aerospace Thiruvananthapuram Limited (BATL) from Brahmos Aerospace Private Limited (BAPL)-Laid

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): I wish to draw the attention of the Ministry of Defence House to a matter of urgent public importance concerning the employees and future of BrahMos Aerospace Thiruvananthapuram Limited (BATL), a key defence production unit located in my Parliamentary Constituency, Thiruvananthapuram. Established in 2008 as a wholly-owned subsidiary of BrahMos Aerospace Private Limited (BAPL), BATL manufactures precision components, engines, and other critical systems for the BrahMos missile programme. Its workforce has significantly bolstered India's strategic defence capabilities, most recently during military operations involving the BrahMos missile. It has now emerged through recent BAPL Board and Annual General Meeting proceedings that BATL is to be delinked from BAPL. This resolution was passed without prior consultation with the State Government, stakeholders, or the BrahMos Staff Association (INTUC) and BrahMos Employees' Union (AITUC), causing widespread anxiety among employees. I urge the Government to intervene and ensure either: That BATL remains under BAPL to secure employment and operational continuity; or that BATL is reconstituted as a Direct Production Centre under DRDO, with employment benefits equivalent to DRDO laboratory personnel. Given BATL's strategic importance, especially in the defence ecosystem, and the aforementioned concerns, I request the Hon'ble Minister of Defence and the Government to address this issue urgently.